

**Court-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 232 of 2015 &  
IA Nos. 380 & 381 of 2015**

**Dated: 29<sup>th</sup> February, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I. J. Kapoor, Technical Member**

**In the matter of:-**

**Open Access Users Association .....Appellant(s)  
Versus  
Andhra Pradesh Electricity Regulatory Commission & Ors.  
.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Hemant Singh  
Mr. Matrugupta Mishra  
Mr. Tabrez Malawat

Counsel for the Respondent(s) : Mr. K.V. Mohan for R.1

**ORDER**

List the matter on **23.03.2016**. In the meantime, pleadings  
be completed.

**(I. J. Kapoor)  
Technical Member  
ts/vg**

**(Justice Ranjana P. Desai)  
Chairperson**